NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P(IB) No. 373/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M.

Name	of the Company	State Bank of India-Vs-	Adhunik Metaliks Ltd.	
Under Section		7 IBC		
SI. No.			Appearing on behalf of	Signature with date

14 Ma Stobartha Shenma, Nov & romporaei 27 Ms Nammer Barn, Nov & Debter P. 112/17

(11 Sumit Devodus } For ACMA RP

ORDER

Ld. Pr. Cost Accountant representing the Resolution Professional (RP) and Ld. Counsel for the corporate debtor are present.

Ld. Pr. Cost Accountant on behalf of RP has filed the Progress Report, which may be taken on record.

List it on 18/01/2018 for further order.

81 (linan K.R.)

Member (I)

(V.P.Singh) Member (I)